

<b>FORM ITR-V</b>	<b>INDIAN INCOME TAX RETURN VERIFICATION FORM</b> [Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-7 filed but NOT verified electronically] (Please see Rule 12 of the Income-tax Rules, 1962)		<b>Assessment Year</b> 2021-22
<b>Name</b>	ARIF MASOOD		
<b>PAN</b>	AFIPM2369B	<b>Form Number</b>	ITR-4
<b>Filed u/s</b>	139(1) Return filed on or before due date	<b>e-Filing Acknowledgement Number</b>	567148510291221

### VERIFICATION

I, **ARIF MASOOD** son/ daughter of **MANJOOR AHMED**, solemnly declare that to the best of my knowledge and belief, the information given in the return which has been submitted by me vide acknowledgement number **567148510291221** is correct and complete and is in accordance with the provisions of the Income-tax Act, 1961. I further declare that I am making this return in my capacity as **Self** and I am also competent to make make this return and verify it. I am holding permanent account number **AFIPM2369B**

**Signature >**

**Date of submission**

29-Dec-2021

**Source IP address**

10.1.36.239

**System Generated Barcode/QR Code**



AFIPM2369B04567148510291221E90A14CCE582E00E6621FC4076986F47CABD102A

### Instructions:

1. Please send the duly signed (preferably in blue ink) Form ITR-V to "Centralized Processing Centre, Income Tax Department, Bengaluru 560500", by ORDINARY POST OR SPEED POST ONLY, so as to reach within 120 days from date of submission of ITR. Alternatively, you may e-verify the electronically transmitted return data using Aadhaar OTP or Login to e-Filing account through Net-Banking login or EVC generated using Pre-Validated Bank Account/Demat Account or EVC generated through Bank ATM.
2. If Form ITR-V is received beyond the 120<sup>th</sup> day of electronic transmission of the return data or e-Verified beyond the 120<sup>th</sup> day of electronic transmission of the return data, then the day on which the return is e-Verified or the Form ITR-V is received at Centralized Processing Centre, Income Tax Department, Bengaluru would be treated as the date of filing the Income Tax Return and all consequences of Income Tax Act, 1961, shall accordingly will be applicable.
3. Form ITR-V shall not be received in any other office of the Income Tax Department or in any other manner. The confirmation of receipt of this Form ITR-V at ITD-CPC will be sent to the e-mail Id registered in the e-Filing account.

On successful verification, the return filing acknowledgement can be downloaded from e-Filing portal as a proof of completion of process of filing the return of Income.

Name : ARIF MASOOD  
 Father's Name : MANJOOR AHMED  
 Address(O) : ARIF MASOOD, 16, PURANA GALLA BAZAR, SHAHJANABAD, BHOPAL, MADHYA  
 PRADESH-462001, Phone No :2559292  
 Email ID : chawla\_kishore@rediffmail.com  
 Mobile No. : 9893593943

Permanent Account No : AFIPM2369B Date of Birth : 12/09/1972  
 AADHAR No. : 688799629701  
 Sex : Male  
 Status : Individual Resident Status Resident  
 Previous year : 2020-2021 Assessment Year : 2021-2022  
 Ward/Circle : INCOME TAX OFFICER 3(2), Return : ORIGINAL  
 BHOPA/3  
 Nature of Business or Profession OTHER SERVICES N.E.C. - 21008

### Computation of Total Income

<u>Income Heads</u>	Income Before Set off	Income After Set off
Income from Salary	0	0
Income from House Property	0	0
Income From Business or Profession	483750	483750
Income from Capital Gains	0	0
Income from Other Sources	360000	360000
<b>Gross Total Income</b>		<b>843750</b>
Less : Deduction under Chapter VIA		150000
<b>Total Income</b>		<b>693750</b>
<i>Rounding off u/s 288A</i>		693750
Income Taxable at Normal Rate		693750
Income Taxable at Special Rate		0

### TAX CALCULATION

Basic Exemption Limit Rs.	250000	
Tax at Normal Rates	51250	
<b>Total Tax</b>		<b>51250</b>
Add : Health and Education Cess		2050
<b>Total</b>		<b>53300</b>
Add : Interest		5330
u/s 234B	4797	
4797[9M]+0[0M]		
u/s 234C	533	
(533)		
Less : Tax Deposited u/s 140A		58630
<b>Amount Payable</b>		<b>0</b>
<b>Tax Rounded Off u/s 288 B</b>		<b>0</b>

### COMPREHENSIVE DETAIL

<u>Exempted Income</u>	Section	Amount
Allowance MP/MLA/MLC	10(17)	420000
Telephone Allowance	10(14)	84000
Medical Allowance	10(14)	120000

Computer Operator  
 Mahan Namagri Allowance

10(14)	180000
10(14)	120000
	<u>924000</u>

**Income from Business & Profession Details**

<b>Business Income u/s 44AD</b>			<b>483750</b>
Gross Receipts (Banking channel)	1336050		
Gross Receipts (Other mode)	598950		
Total Gross Receipts	1935000		
Actual Profit	483750		
Actual Profit %age is	25%		
Deemed Profit @6% on Gross Receipts (Banking channel)	80163		
Deemed Profit @8% on Gross Receipts (Other mode)	47916		
Deemed Profit against Turnover	128079		
Higher of Assessable profit	483750		
Business Income From 44AD		483750	
<b>Total of Business &amp; Profession</b>			<b>483750</b>

**Income From Other Sources**

<b>Other Income</b>			<b>360000</b>
MLA -BHOPAL MP INCOME		360000	
<b>Total Income</b>			<b>360000</b>
<b>Total of Other Sources</b>			<b>360000</b>

**Deductions Under Chapter VIA**

<b>Description</b>		<b>Gross Amount</b>	<b>Deductable Amount</b>	<b>150000</b>
<b>u/s 80C In Respect of Investments</b>		189159	150000	
Life Insurance Premium				
Max New York Life Insurance	17563			
Tuition Fees	50596			
	<u>121000</u>			

**Details : Tax Deposited u/s 140A**

Bank and Branch	BSR Code	Dated	ChallanNo.	Amount
STATE BANK OF INDIA-gandhinagar	0011349	29/12/2021	18291	58630

**44AD Turnover Detail**

Description	Turnover(Non Banking)	Turnover (Banking Channel)	Gross Turnover	Actual Profit	Actual Profit (%)
Consultancy Income	598950	1336050	1935000	483750	25.00
<b>Total</b>	<b>598950</b>	<b>1336050</b>	<b>1935000</b>	<b>483750</b>	

**Summary Information In a case where regular books of account of business or profession are not maintained**

Balance Sheet		Profit And Loss		Profit And Loss (Profession)	
Partners/ Members own capital	1074895	Gross receipts	-		
Total capital and liabilities	1074895	Gross profit	-		
Cash-in-hand	1074895	Expenses	-		
Total assets	1074895	Net profit	-		

Return Filing Due Date : 31/07/2021

Return Filing Section : 139(1)

Extended upto : 31/12/2021  
Calculated Upto : 29/12/2021

Notification No :

CBDT Cir. No.17/2021

Verified By : ARIF MASOOD



# Tax Payer Counterfoil

PAN

Received from : ARIX XXXOOD

Rs :

(in words) : Fifty Eight Thousand And Six  
Hundred And Thirty Rupees Only

Drawn On :

PAN ON ACCOUNT OF INCOME TAX  
ON: Major Head : OTHER THAN  
COMPANIES TAX[0021]  
Minor Head : SELF ASSESSMENT TAX  
[300]

For the assessment year : 2020-21

Payment Status :

SBI Ref No. : IK0BLMCKP5

	BSR Code	Tender date	Challan No
CIN	0011349	291221	18291
Date of challan :	29-12-2021		

State Bank of India  
Gandhinagar  
Bangalore  
(Internet Collection Center)

<b>FORM ITR-V</b>	<b>INDIAN INCOME TAX RETURN VERIFICATION FORM</b> [Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-7 filed but NOT verified electronically] (Please see Rule 12 of the Income-tax Rules, 1962)	<b>Assessment Year 2021-22</b>
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<b>Name</b>	RUBEENA MASOOD		
<b>PAN</b>	AHRPM8507C	<b>Form Number</b>	ITR-4
<b>Filed u/s</b>	139(1) Return filed on or before due date	<b>e-Filing Acknowledgement Number</b>	547220340291221

### VERIFICATION

I, RUBEENA MASOOD son/ daughter of SYED SHAJAD HAIDER, solemnly declare that to the best of my knowledge and belief, the information given in the return which has been submitted by me vide acknowledgement number 547220340291221 is correct and complete and is in accordance with the provisions of the Income-tax Act, 1961. I further declare that I am making this return in my capacity as Self and I am also competent to make make this return and verify it. I am holding permanent account number AHRPM8507C

<b>Signature &gt;</b>			
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<b>Date of submission</b>	29-Dec-2021	<b>Source IP address</b>	10.1.254.19
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<b>System Generated Barcode/QR Code</b>	 AHRPM8507C045472203402912211609A0ACE87F2FE819E90B174E3871EACB4BDF56		
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### Instructions:

1. Please send the duly signed (preferably in blue ink) Form ITR-V to "Centralized Processing Centre, Income Tax Department, Bengaluru 560500", by ORDINARY POST OR SPEED POST ONLY, so as to reach within 120 days from date of submission of ITR. Alternatively, you may e-verify the electronically transmitted return data using Aadhaar OTP or Login to e-Filing account through Net-Banking login or EVC generated using Pre-Validated Bank Account/Demat Account or EVC generated through Bank ATM.
2. If Form ITR-V is received beyond the 120<sup>th</sup> day of electronic transmission of the return data or e-Verified beyond the 120<sup>th</sup> day of electronic transmission of the return data, then the day on which the return is e-Verified or the Form ITR-V is received at Centralized Processing Centre, Income Tax Department, Bengaluru would be treated as the date of filing the Income Tax Return and all consequences of Income Tax Act, 1961, shall accordingly will be applicable.
3. Form ITR-V shall not be received in any other office of the Income Tax Department or in any other manner. The confirmation of receipt of this Form ITR-V at ITD-CPC will be sent to the e-mail Id registered in the e-Filing account.

On successful verification, the return filing acknowledgement can be downloaded from e-Filing portal as a proof of completion of process of filing the return of Income.

Name : RUBEENA MASOOD  
 Father's Name : SYED SHAJAD HAIDER  
 Address(O) : RUBEENA MASOOD, 16, OLD GALLA BAZAR, SHAHJANABAD, BHOPAL, MADHYA  
 PRADESH-462001, Phone No :2559292  
 Email ID : chawla\_kishore@rediffmail.com  
 Mobile No. : 9893593943

Permanent Account No : AHRPM8507C Date of Birth : 25/02/1976  
 AADHAR No. : 427588116291  
 Sex : Female  
 Status : Individual Resident Status : Resident  
 Previous year : 2020-2021 Assessment Year : 2021-2022  
 Ward/Circle : INCOME TAX OFFICER 3(2), Return : ORIGINAL  
 BHOPAL/3  
 Nature of Business or Profession : OTHER SERVICES N.E.C. - 21008

### Computation of Total Income

Income Heads	Income Before Set off	Income After Set off
Income from Salary	250000	250000
Income from House Property	0	0
Income From Business or Profession	245575	245575
Income from Capital Gains	0	0
Income from Other Sources	0	0
<b>Gross Total Income</b>		495575
Less : Deduction under Chapter VIA		0
<b>Total Income</b>		495575
Rounding off u/s 288A		495580
Income Taxable at Normal Rate		495580
Income Taxable at Special Rate		0

### TAX CALCULATION

Basic Exemption Limit Rs.		
Tax at Normal Rates	250000	
<b>Total Tax</b>	12279	
Less : Tax Rebate u/s 87A		12279
<b>Tax Payable</b>	12279	
Amount Payable		0
Tax Rounded Off u/s 288 B		0
		0

### COMPREHENSIVE DETAIL

Income from salary	250000		
Name of employer : AMAN EDUCATION SOCEITY			
Particular	Total Amount	Exempted Amount	Taxable Amount
Gross Salary	300000	0	300000
Allowance :			
<b>Total</b>	<b>300000</b>	<b>0</b>	<b>300000</b>
Standard Deduction			50000
<b>Total Taxable Salary</b>			<b>250000</b>

**Income from Business & Profession Details**

245575

**Business Income u/s 44AD**

Gross Receipts (Banking channel)	457100		
Gross Receipts (Other mode)	525200		
Total Gross Receipts	982300		
Actual Profit	245575		
Actual Profit %age is	25%		
Deemed Profit @6% on Gross Receipts (Banking channel)	27426		
Deemed Profit @8% on Gross Receipts (Other mode)	42016		
Deemed Profit against Turnover	69442		
Higher of Assessable profit	245575		
Business Income From 44AD		245575	
<b>Total of Business &amp; Profession</b>			<b>245575</b>

**44AD Turnover Detail**

Description	Turnover(Non Banking)	Turnover (Banking Channel)	Gross Turnover	Actual Profit	Actual Profit (%)
Tution Income	525200	457100	982300	245575	25.00
<b>Total</b>	<b>525200</b>	<b>457100</b>	<b>982300</b>	<b>245575</b>	

**Summary Information In a case where regular books of account of business or profession are not maintained**

Balance Sheet		Profit And Loss		Profit And Loss (Profession)	
Partners/ Members own capital	120620	Gross receipts	-		
Total capital and liabilities	120620	Gross profit	-		
Balance with banks	45420	Expenses	-		
Cash-in-hand	75200	Net profit	-		
Total assets	120620				

Return Filing Due Date : 31/07/2021  
 Due Date Extended upto : 31/12/2021  
 Interest Calculated Upto : 29/12/2021

Return Filing Section : 139(1)  
 Notification No : CBDT Cir. No.17/2021

Verified By : RUBEENA MASOOD



**INDIAN INCOME TAX RETURN ACKNOWLEDGEMENT**

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4, ITR-5, ITR-6, ITR-7 filed and verified electronically]

Assessment Year

**2019-20**

PERSONAL INFORMATION AND THE ACKNOWLEDGEMENT NUMBER	Name			PAN			
	ARIF MASOOD			AFIPM2369B			
	Flat/Door/Block No	Name Of Premises/Building/Village			Form Number.	ITR-3	
	16						
	Road/Street/Post Office	Area/Locality			Status	Individual	
	PURANA GALLA BAZAR	SHAHJANABAD					
	Town/City/District	State	Pin/ZipCode	Filed u/s			
	BHOPAL	MADHYA PRADESH	462001	139(1)-On or before due date			
	Assessing Officer Details (Ward/Circle)		ITO,3(2), BHOPAL				
	e-filing Acknowledgement Number		944429341290819				
COMPUTATION OF INCOME AND TAX THEREON	1	Gross total income			1	804637	
	2	Total Deductions under Chapter-VI-A			2	150000	
	3	Total Income			3	654640	
	3a	Deemed Total Income under AMT/MAT			3a	654640	
	3b	Current Year loss, if any			3b	0	
	4	Net tax payable			4	45165	
	5	Interest and Fee Payable			5	4530	
	6	Total tax, interest and Fee payable			6	49695	
	7	Taxes Paid	a	Advance Tax	7a	0	
			b	TDS	7b	0	
c			TCS	7c	0		
d			Self Assessment Tax	7d	49700		
e			Total Taxes Paid (7a+7b+7c +7d)	7e	49700		
8	Tax Payable (6-7e)			8	0		
9	Refund (7e-6)			9	0		
10	Exempt Income	Agriculture		10	0		
		Others					

Income Tax Return submitted electronically on 29-08-2019 11:46:24 from IP address 171.61.58.85 and verified byARIF MASOOD having PAN AFIPM2369B on 29-08-2019 11:46:24 from IP address171.61.58.85 using Digital Signature Certificate (DSC)DSC details: 2353835527863582213CN=SafeScript sub-CA for RCAI Class 2 2014,OU=Sub-CA,O=Sify Technologies Limited,C=IN**DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU**



Name : ARIF MASOOD  
 Father's Name : MANJOOR AHMED  
 Address(O) : ARIF MASOOD, 16, PURANA GALLA BAZAR, SHAHJANABAD, BHOPAL, MADHYA PRADESH-462001, Phone No :2559292  
 Address(R) : 16, PURANA GALLA BAZAR, SHAHJANABAD, BHOPAL, MADHYA PRADESH-462001, Phone No :2559292  
 Mobile No. : 9893593943  
 Permanent Account No : AFIPM2369B Date of Birth : 12/09/1972  
 AADHAR No. : 688799629701  
 Sex : Male  
 Status : Individual Resident Status Resident  
 Previous year : 2018-2019 Assessment Year : 2019-2020  
 Ward/Circle : INCOME TAX OFFICER 3(2), Return : ORIGINAL  
 BHOPA/3  
 Nature of Business or Profession OTHER PROFESSIONAL SERVICES N.E.C. - 16019

### Computation of Total Income

Income Heads	Income Before Set off	Income After Set off
Income from Salary	440000	440000
Income from House Property	0	0
Income From Business or Profession	364637	364637
Income from Capital Gains	0	0
Income from Other Sources	0	0
<b>Gross Total Income</b>		<b>804637</b>
<b>Less : Deduction under Chapter VIA</b>		<b>150000</b>
<b>Total Income</b>		<b>654637</b>
<b>Rounding off u/s 288A</b>		<b>654640</b>
Income Taxable at Normal Rate		654640
Income Taxable at Special Rate		0

### TAX CALCULATION

Basic Exemption Limit Rs.	250000	
Tax at Normal Rates	43428	
<b>Total Tax</b>		<b>43428</b>
<b>Add : Health and Education Cess</b>		<b>1737</b>
<b>Total</b>		<b>45165</b>
<b>Add : Interest</b>		<b>4530</b>
u/s 234B	2255	
2255[5M]+0[0M]		
u/s 234C	2275	
( 201+609+1014+451)		
<b>Less : Tax Deposited u/s 140A</b>		<b>49700</b>
<b>Amount Payable</b>		<b>-5</b>
<b>Tax Rounded Off u/s 288 B</b>		<b>0</b>

### COMPREHENSIVE DETAIL

<b>Income from salary</b>				<b>440000</b>
<b>Name of employer : AMAN EDUCATION SOCIETY</b>				
<b>Particular</b>	<b>Total Amount</b>	<b>Exempted Amount</b>	<b>Taxable Amount</b>	
Gross Salary	480000	0	480000	



<b>Allowance :</b>			
<b>Total</b>	<b>480000</b>	<b>0</b>	<b>480000</b>
Standard Deduction			40000
<b>Total Taxable Salary</b>			<b>440000</b>

**Income from Business & Profession Details**

364637

**CONSULTANCY INCOME**

Net Profit As Per P&L A/c		369590	
Add:Items Inadmissible/for Separate Consideration		0	
Depreciation Separately Considered	0		
Less:Items Admissible/for Separate Consideration		4953	
Depreciation Allowed as Per IT Act	4953		
<b>Income From CONSULTANCY INCOME</b>		<u>364637</u>	
<b>Total of Business &amp; Profession</b>			<b>364637</b>

**Deductions Under Chapter VIA**

150000

Description		Gross Amount	Deductible Amount
<b>u/s 80C In Respect of Investments</b>		218159	150000
Life Insurance Premium	17563		
Max York Insurance	<u>200596</u>		

**Details : Tax Deposited u/s 140A**

Bank and Branch	BSR Code	Dated	ChallanNo.	Amount
STATE BANK OF INDIA-gandhinagar	0011349	29/08/2019	06727	49700

**Summary Information In a case where regular books of account of business or profession are not maintained**

Balance Sheet		Profit And Loss		Profit And Loss (Profession)	
Cash Balance	75630	Gross receipts	1315300		
		Gross profit	1315300		
		Expenses	945710		
		Net profit	369590		

**ARIF MASOOD**

**Client Code:20**  
**Assessment Year:2019-2020**

Return Filing Due Date : 31/07/2019  
Due Date Extended upto : 31/08/2019  
Interest Calculated Upto : 29/08/2019

Return Filing Section : 139(1)  
Notification No : 225/157/2019/ITA.II

Verified By : ARIF MASOOD



<b>FORM ITR-V</b>	<b>INDIAN INCOME TAX RETURN VERIFICATION FORM</b> [Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-7 filed but NOT verified electronically] (Please see Rule 12 of the Income-tax Rules, 1962)	Assessment Year <b>2019-20</b>
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PERSONAL INFORMATION AND THE ACKNOWLEDGEMENT NUMBER	Name		PAN		
	RUBEENA MASOOD		AHRPM8507C		
	Flat/Door/Block No	Name Of Premises/Building/Village		Form Number	ITR-3
	16				
	Road/Street/Post Office	Area/Locality		Status Individual	
	OLD GALLA BAZAR	SHAHJANABAD			
	Town/City/District	State	Pin/ZipCode	Filed u/s	
	BHOPAL	MADHYA PRADESH	462001	139(1)-On or before due date	
	Assessing Officer Details (Ward/Circle)		ITO,5(4),BHOPAL		
	e-Filing Acknowledgement Number		946126620290819		

COMPUTATION OF INCOME AND TAX THEREON	1	Gross Total Income	1	452400
	2	Total Deductions under Chapter-VI-A	2	101824
	3	Total Income	3	350580
	3a	Deemed Total Income under AMT/MAT	3a	350580
	3b	Current Year loss, if any	3b	0
	4	Net Tax Payable	4	5230
	5	Interest and Fee Payable	5	0
	6	Total Tax, Interest and Fee Payable	6	5230
	7	Taxes Paid		
		a Advance Tax	7a	0
		b TDS	7b	0
		c TCS	7c	0
		d Self Assessment Tax	7d	5230
		e Total Taxes Paid (7a+7b+7c +7d)	7e	5230
	8	Tax Payable (6-7e)	8	0
9	Refund (7e-6)	9	0	
10	Exempt Income			
	Agriculture			
	Others	10	0	

**VERIFICATION**

I, **RUBEENA MASOOD** son/ daughter of **SYED SHAJAD HAIDER**, solemnly declare that to the best of my knowledge and belief, the information given in the return which has been submitted by me vide acknowledgement number **946126620290819** is correct and complete and is in accordance with the provisions of the Income-tax Act, 1961. I further declare that I am making this return in my capacity as **Self** and I am also competent to make this return and verify it. I am holding permanent account number **AHRPM8507C**.

Sign here

If the return has been prepared by a Tax Return Preparer (TRP) give further details as below

Identification No. of TRP	Name of TRP	Counter Signature of TRP

**For Office Use Only**  
Receipt No

Date of submission 29-08-2019 12:37:11

Source IP address 171.61.58.85



Seal and signature of receiving official

AHRPM8507C03946126620290819DFD90F8E2A7A515306D67B32B44C73FA90C11B39

Please send the duly signed (preferably in blue ink) Form ITR-V to "Centralized Processing Centre, Income Tax Department, Bengaluru 560500", by **ORDINARY POST OR SPEED POST ONLY**, so as to reach **within 120 days** from date of submission of ITR. Form ITR-V shall not be received in any other office of the Income-tax Department or in any other manner. The confirmation of receipt of this Form ITR-V at ITD-CPC will be sent to the e-mail Id [chawla\\_kishore@rediffmail.com](mailto:chawla_kishore@rediffmail.com)

On successful verification, the acknowledgement can be downloaded from e-Filing portal as a proof of filing the return.

**THIS IS NOT A PROOF FOR HAVING FILED THE RETURN**



Name : RUBEENA MASOOD  
 Father's Name : SYED SHAJAD HAIDER  
 Address(O) : RUBEENA MASOOD, 16, OLD GALLA BAZAR, SHAHJANABAD, BHOPAL, MADHYA PRADESH-462001, Phone No :2559292  
 Address(R) : 16, OLD GALLA BAZAR, SHAHJANABAD, BHOPAL, MADHYA PRADESH-462001, Phone No :2559292  
 Mobile No. : 9893593943  
 Permanent Account No : AHRPM8507C Date of Birth : 25/02/1976  
 AADHAR No. : 427588116291  
 Sex : Female  
 Status : Individual Resident Status Resident  
 Previous year : 2018-2019 Assessment Year : 2019-2020  
 Ward/Circle : INCOME TAX OFFICER 3(2), Return : ORIGINAL  
 BHOPAL/3  
 Nature of Business or Profession COACHING CENTRES AND TUITIONS - 17006

### Computation of Total Income

Income Heads	Income Before Set off	Income After Set off
Income from Salary	260000	260000
Income from House Property	0	0
Income From Business or Profession	192400	192400
Income from Capital Gains	0	0
Income from Other Sources	0	0
<b>Gross Total Income</b>		<b>452400</b>
<b>Less : Deduction under Chapter VIA</b>		<b>101824</b>
<b>Total Income</b>		<b>350576</b>
<b>Rounding off u/s 288A</b>		<b>350580</b>
Income Taxable at Normal Rate		350580
Income Taxable at Special Rate		0

### TAX CALCULATION

Basic Exemption Limit Rs.	250000	
Tax at Normal Rates	5029	
<b>Total Tax</b>		<b>5029</b>
<b>Add : Health and Education Cess</b>		<b>201</b>
<b>Total</b>		<b>5230</b>
<b>Less : Tax Deposited u/s 140A</b>		<b>5230</b>
<b>Amount Payable</b>		<b>0</b>
<b>Tax Rounded Off u/s 288 B</b>		<b>0</b>

### COMPREHENSIVE DETAIL

Income from salary				260000
<b>Name of employer : AMAN EDUCATION SOCEITY</b>				
<b>Particular</b>	<b>Total Amount</b>	<b>Exempted Amount</b>	<b>Taxable Amount</b>	
Gross Salary	300000	0	300000	
<b>Allowance :</b>				
<b>Total</b>	<b>300000</b>	<b>0</b>	<b>300000</b>	
Standard Deduction			40000	
<b>Total Taxable Salary</b>			<b>260000</b>	

**Income from Business & Profession Details**

192400

**TUTION INCOME**

Net Profit As Per P&L A/c	192400	
Add: Items Inadmissible/for Separate Consideration	0	
Depreciation Separately Considered	0	
<b>Total of Business &amp; Profession</b>		<b>192400</b>

**Deductions Under Chapter VIA**

101824

Description	Gross Amount	Deductable Amount
u/s 80C In Respect of Investments		101824
Life Insurance Premium	11324	
Tuition Fees	90500	

**Details : Tax Deposited u/s 140A**

Bank and Branch	BSR Code	Dated	ChallanNo.	Amount
STATE BANK OF INDIA-gandhinagar	0011349	29/08/2019	08852	5230

**Summary Information In a case where regular books of account of business or profession are not maintained**

Balance Sheet		Profit And Loss		Profit And Loss (Profession)	
Cash Balance	30500	Gross receipts	455600		
		Gross profit	455600		
		Expenses	263200		
		Net profit	192400		

**RUBEENA MASOOD**

Client Code:22

Assessment Year:2019-2020

Return Filing Due Date : 31/07/2019  
 Due Date Extended upto : 31/08/2019  
 Interest Calculated Upto : 29/08/2019

Return Filing Section : 139(1)  
 Notification No : 225/157/2019/ITA.II

Verified By : RUBEENA MASOOD